

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/4327/A

From :- Shri M. K. Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri B.K. Chetri,
Special Judge, CBI, Assam,
Addl. CBI Court No.3,
Chandmari, Guwahati.

Dated Guwahati the 21st July, 2018.

Sub: **Casual Leave along with station leave permission.**

Refs:- Your letter No. SPL/CBI-3/35/CL(O)/487/E, dtd. 19.07.2018,

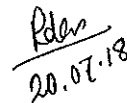
Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on on 21.07.2018, along with station leave permission from the morning of 21.07.2018 till the evening of 22.07.2018, has been granted/~~rejected~~.

The learned Special Judge, CBI, Assam, Addl. CBI Court No.1, and in her absence, the learned Special Judge, CBI, Assam, Addl. CBI Court No.2 will remain in charge of your Court & Office.

Yours faithfully,


21/7/18
REGISTRAR (VIGILANCE)


20.07.18